

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No. 39-A/2016 (CA 136 of 2013) with TP 39-B/2016 (CA 170 of 2013) with  
TP 39-C/2016 (CA 240 of 2013) with TP 39-D/2016 (CA 269 of 2013) with  
TP 39 of 2016 (CP 43 of 2013)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021**

**Name of the Company:** Kirshna Gopal Mor & Ors.  
V/s.  
Siddharth Polytex Pvt. Ltd. & Ors.

**Section:** 397-398 of the Companies Act, 1956.

**ORDER**

Learned PCS Mr. Dhiren Dave appeared for the Applicant.

Learned Counsel Mr. S. K. Jain appeared for the R-1-4, 11-12.

The matter stands adjourned to 17.02.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 5th day of January, 2021